

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-20/2001/5146/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri D. Ullah,  
District and Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati, the <sup>th</sup> 25 July, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. DJKA/5623/2022 Dated 22<sup>nd</sup> July, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 22.07.2022**, has been granted. The next senior most Judicial officer at the station would be in charge would be in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/2001/5147/A, dated , 25-07-2022**

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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